

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 207**  
**IB-531/ND/2023**  
**IA- 2278/2024**

**IN THE MATTER OF:**

**Ajay Kumar Choudhary**

... **Applicant/Petitioner**

**Under Section: 94(1) of IBC, 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Purti Gupta

**For the RP** : Adv. Yogender Pal Singhal

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 12.08.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**